

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/3103/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Deputy Registrar (Admn.),
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, th 28 March, 2024.

Sub:- **Casual leave.**

Ref:- No. HC(IB)-VIG/01/2024/ dated 05.02.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District has been granted **three days casual leave on 12.02.2024, 13.02.2024 and 17.02.2024**. The next senior most Judicial Officer available at the station would remain in charge of his Court and Office during his absence.

Yours faithfully,

SD/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/3104-3105/A, dated , 28-03-2024

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)